

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 13 of 2014 in
Appeal No. 216 of 2013

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Suman Ahsan

ORDER

We have heard Learned Counsel for the Parties. Both the parties are directed to file their written submissions after serving copy on the other side.

Post the matter for Reporting Compliance on **07.11.2014.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson